

Name of the Corporate Debtor: Sameeksha Estate Private Limited ; Date of commencement of CIRP: November 06, 2019; List of creditors as on: November 06, 2019 updated for claims/additional information received up to June 24, 2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	(Amount in Rs.)
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						
1	Adel Landmarks Limited	CIN: U45203DL2005PLC134375	13.12.2019	62,21,676.00	--	--	--	--	--	--	--	--	62,21,676.00	--	--
2	IFCI Limited	CIN: L74899DL1993GO1053677	19.03.2020	46,84,00,000.00	46,84,00,000.00	Secured	46,84,00,000.00	--	--	--	--	--	--	--	Claim of IFCI Limited as Secured Other Creditor is admissible as mortgage claim as per the decision of Hon'ble Supreme Court in the matter of Jaypee Infratech Limited
2	Total			47,46,21,676.00	46,84,00,000.00		0	46,84,00,000.00	0		0	0	62,21,676.00	--	